

S.No.37

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP(IB) No.219/95/HDB/2022
U/s 95 of IBC, 2016

IN THE MATTER OF:

Stressed Assets stabilizations Fund

...Petitioner

Vs

Mr. NH Siva Mohan Reddy &
Vishnupriya Industries Ltd

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Ld. Counsel Shri. Prasoon Das for the Petitioner present.

Matter adjourned to 22.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)